

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 207 of 2013

Dated : 12th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Rana Sugars Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vihal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
for PSPCL R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **30th May, 2014.**

In the meantime, written submissions be filed by all the parties in the matter after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**